

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 50/9/HDB/2018
NAME OF THE COMPANY	Nilgiri Power Pvt Ltd
NAME OF THE PETITIONER(S)	Inox Wind Limited
NAME OF THE RESPONDENT(S)	Nilgiri Power Pvt Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A.S. Prashanth Ph. CDhin & Dhin Associates	Adv.	9000 157 242	
Pulkit. Cludia International (India)	Adv.	9999989024	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Prahastha M.	Advocate	litigation_hyd@ tatnalegal.com (9925640902)	

Heard Shri A.S. Prashanth and Shri Pulkit, Learned Counsels for the Petitioner and Shri Prahastha M, Ld. Counsel for the Respondent.

The Ld. Counsel for the Respondent takes notice and waives further notice and requested two week's time . The respondent is permitted to file the reply well in advance. Post the case on 14.03.2018.

Member (T)

Member (J)